

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 213
IB-735/ND/2020

IN THE MATTER OF:

Mr. Tarun Kumar

...PETITIONER

Vs.

M/s. Fiitjee Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 14.01.2021
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :Mr. Jasvin Dharma, Ms. Mehak
Tanwar, Advocates.

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the Learned Counsel for the Operational-creditor. Let Registry serve notice on the Corporate-debtor for their appearance as well as for filing reply in the matter within a week. Matter is adjourned to **18.02.2021**.

-sd-

(V.K. Subburaj)
Member (T)

-sd-

(P.S.N. Prasad)
Member (J)